



(ਫੁਟਕਲ ਸ਼ਾਖਾ, ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਮਾਲੇਰਕੋਟਲਾ)

No. 5490/MA

Date: 29/9/23

To

The Ld. Registrar General of Principal Bench,
National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi - 110001.

Subject: - Report in the matter of OA no. 498 of 2022 titled as Sh. Sandeep Singh v/s State of Punjab & Others.

In compliance to the order dated 08.05.2023 of Principal Bench, Hon'ble National Green Tribunal, New Delhi, the report in the subject cited matter has been prepared and enclosed herewith for kind perusal, please.

DA/As above

Palavi
o/c Dr. Palavi, IAS,
Deputy Commissioner,
Malerkotla

**Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi
Original Application No. 498 of 2022**

Sandeep Singh

--Applicant

Versus

State of Punjab & Others

--Respondents

Respectfully showeth:

1. Briefly submitted, Sh. Sandeep Singh resident of VPO Khanpur, Tehsil and District Malerkotla has complained about discharge of sewage water in the drain passing by village Saroud Road to the Hon'ble National Green Tribunal by writing a letter, wherein, it was informed that the water from the drain is used by the farmers for irrigation of their crops and also by the birds and animals for drinking and contamination of the water of the drain may prove lethal to the health of human beings as well as of the animals and birds.

The Hon'ble National Green Tribunal had taken cognizance of the matter in O.A No. 498 of 2022.

2. That the case was lastly heard by the Hon'ble Tribunal on 08.05.2023. The Hon'ble tribunal vide its order dated 08.05.2023 had disposed off this Original Application with following directions:-



"12. In view of the above the application is allowed and in view of provisions made in Section 20 of the National Green Tribunal Act, 2010 mandating this Tribunal to apply the principle of sustainable development and also precautionary principle and in exercise of powers under Section 15 of the National Green Tribunal Act, 2010, the Executive Engineer, Panchayati Raj Public Works Divisions, Malerkotla is directed to ensure that the sewerage of the entire village is connected to the sewage treatment plant and to ensure that remaining work of the project is completed within three months from the date of receipt of a copy of this order. The Deputy Commissioner, Malerkotla is directed to personally monitor the execution of the work for ensuring completion within the permitted time and to send his report in this regard on or before 30.09.2023 to the Ld. Registrar General of the Principal Bench of this Tribunal. In case of non-compliance with this order, the Deputy Commissioner, Malerkotla and the Executive Engineer, Panchayati Raj Public Works Divisions, Malerkotla shall be bound to attend this Tribunal personally for explaining the circumstances for such non-compliance of this order.

13. On receipt a copy of the report of the Deputy Commissioner, Malerkotla, the Ld. Registrar General shall look into the matter as to whether the work has been completed and in case of any non-compliance Ld. Registrar General shall direct that the matter be listed again before this Tribunal for further directions in the matter."

Palani

3. That in Compliance to the directions of Hon'ble NGT the matter was regularly taken up with the concerned stakeholder departments for timely completion of the work.
4. That the Executive Engineer, Panchayati Raj Public Works, Divisions, Malerkotla vide its letter no. 978 dated 27.09.2023 has informed that treatment ponds as per Thapar Model has already been installed by the Department and work related to oxidation/renovation of pond is under process at site. This work has been started in II phase from 14.09.2023 and presently, the work related to connection of inlet pipes from the village to the pond is under process at site. At present, overall 60% work has been completed at site. After complete connection, the work related to oxidation/renovation of pond will be completed. The remaining work will be completed within next 2 months. A copy of the letter no. 978 dated 27.09.2023 sent by Executive Engineer, Panchayati Raj Public Works, Divisions, Malerkotla is enclosed herewith as **Annexure- R1.**
5. That all out efforts are being done for timely completion of this project.
6. That the report is hereby submitted in compliance to the order dated 08.05.2023 for kind perusal, please.

Submitted by

Date: 29/9/2023
Place: Malerkotla

Palani
(Dr. Palavi, IAS,
Deputy Commissioner,
Malerkotla)

VERIFICATION:

Verified that the contents of paras no. 1 to 6 are true and correct to my knowledge as derived from the official record. No part of the above reply is false and nothing material has been kept concealed therein.

Submitted by**Date:** 29/9/2023**Place:** Malerkotla

Palavi
**(Dr. Palavi, IAS,
Deputy Commissioner,
Malerkotla)**

OFFICE OF EXECUTIVE ENGINEER PANCHAYATI RAJ PUBLIC WORKS
DIVISIONS, MALERKOTLA.

COMPLIANCE REPORT.

To

Deputy Commissioner,
Malerkolla.

Memo No. PRD/M/23/978

Dated: 27.09.2023

Subject: Regarding compliance of orders by the Hon'ble NGT on 05.08.2023 in the matter of Original Application No. 498/2022

Reference: Your Office letter no. 5015 to 5016/MA Dated 12.09.2023.

In the reference mentioned above, it is requested that orders were received to send an updated status report for the compliance of the order of Hon'ble NGT. In this regard, it is informed that the work under this, is related to the safe disposal of the dirty water of the pond at village Khanpur after cleaning it through the treatment plant. In this regard, the construction of the Thapar Model Based Treatment Well has already been done by this department, while the renovation of the oxidation pond, etc. is to be done. Currently, this work has been started again in the second phase from 14.09.2023 and presently (as on 27.09.2023) the work of connecting the different inlets of the village to the treatment plant through the pipeline is in progress, so far over 60% work has been completed. After this, pond renovation/oxidation pond, etc. works are to be done. This work will be completed within 2 months.

The compliance report of the orders of Hon'ble NGT is being sent to you for further necessary action please.

-Sd-
Executive Engineer
Panchayati Raj Public Works Divisions,
Malerkotla.